## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2672 ANSWERED ON:17.08.2011 RCOGANIZATION OF NFITU UNION Nishad Capt.(Retd.) Jainarayan Prasad

## Will the Minister of COAL be pleased to state:

(a) whether it is a fact that his Ministry first accorded acknowledgement of representation to recognized Labour Union National Front of Indian Trade Union (NFITU) and later withdrawn it;

(b) if so, the details thereof and the reasons therefor;

(c) the criteria of workers representation in the Standing Committee of Safety in Coal Mines;

(d) whether his Ministry has any proposal to provide representation to trade union NFITU;

(e) if so, the details thereof and the time by which final decision in this regard is likely to be taken; and

(f) if not, reasons therefor?

## Answer

MINISTER OF STATE THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The inclusion of National Front of Indian Trade Union (NFITU), Dhanbad, in the Standing Committee on Coal Mines under Ministry of Coal was done based on the verified membership strength of Central Trade Unions, as notified by the Ministry of Labour & Employment's Order dated 11-1-2008 which included reference figures as on 31-12-2002. However, the representation of NFITU, Dhanbad, has been kept in abeyance and not withdrawn, as verification of latest strength of membership in respect of NFITU, Dhanbad, state-wise, has been sought from the Ministry of Labour & Employment.

(c): As per the procedure agreed upon and adopted in the meeting convened under the Chairmanship of Chief Labour Commissioner (Central) on 1-11-1999 with representatives of all the Central Trade Union Organizations (CTUO), the unions having a verified membership of at least 5,00,000 manpower and spread over at least four States and four Industries (which may include agriculture and rural sectors) were to be recognized by the Government as Central Trade Union Organization (CTUO) will be considered for representation in the Standing Committee on Safety in Coal Mines.

(d) to (f): Yes, Sir. As mentioned above the representation of NFITU, Dhanbad has been kept in abeyance and the final decision will be taken to give representation to NFITU if found eligible in the general verification report as and when received from Ministry of Labour & Employment.